69

Flight of Vayudoot Services In **Arunachal Prdaesh**

223. SHRIMATI OMEN MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

- (a) what is the number of daily flights of Vayudoot services operated to various destinations in Arunachal Pradesh from different parts of the country;
- (b) whether it is a fact that Government of Arunachal Pradesh have sent several representations to the Central Government requesting for more flights to district towns;
 - (c) if so, what are the details thereof; and
- (d) whether Government propose to introduce more flights in the Union 'Territory keeping in view its strategic importance?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK

GEHLOT); (a) At present, no Vayudoot Service is operated to through Arunachal Pradesh

- (b) and (c) Requests have been received from various quarters for airlinking of inaccessible areas of Arunachal Pradesh. Along Daporijo, Passighat. Sadiya, Tezu and Zero in Arunchal Pradesh have been identified for airlinking by Vayudoot, Tezu has, however, already been airlinked by Indian Airlines.
- (d) Yes, Sir Vayudoot propose airlinking Zero. Daporijo and Passighat during 1985-86.

Resumption of negotiations with Akali Dal

224. SHRI F. M. KHAN: SHRI SHANKER SINH VAGHELA;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to release all the Akali leaders and

resume negotiations with the Akali Dal without any preconditions on either side on basic issues; and

(b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) A number of Akali leaders who were under detention have already been released. In pursuance of statement made in Lok Sabha on 11.4.1985, cases of other persons under detention are being reviewed. Government have throughout been keen for settlement of issue_s keeping in view the larger considerations of preserving the unity and integrity of the country. Efforts in this direction are continuing.

Submission of reports by various commissions set up under the Ministry of Home Affairs

225. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Commissions set up by his Ministry during the last three years;
- (b) the number of Commissions which have submitted reports to Government within the prescribed time limit;
- (c) the number of Commissions which have not submitted reports to Government so far: and
- (d) what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) The following three Commission have been set up during the past three years i.e. after 1.5.1982.

- (1) Commission on Centre-State Relations set up on 9-6-1983.
 - (2) Thakkar Commission of In quiry set up on 20.11.1984.